

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22516/2004

(From the judgement and order dated 27/08/2004 in CWP No. 2730(M/S)of
2001 of The HIGH

COURT OF UTTARANCHAL AT NAINITAL)

L.K. VERMA

Petitioner(s)

VERSUS

H.M.T. LTD. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s) Mr. Anuvrat Sharma, Adv.

Mr. M.P. Shorawala, Adv.

For Respondent(s) Mr. Sunil Gupta, Sr. Adv.

Mr. Vinay Garg, Adv.

Mr. Vivek Vishnoi, Adv.

Mr. Deepam Garg, Adv.

Mr. Pradeep Misra, Adv.

Mr. Manoj K. Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel
for the Petitioner,

adjourned for two weeks for filing rejoinder affidavit.

r Singh)

(K.K. Chawla)

(Jasbi

Master

Court Master

Court